Date of Commencement of Liquidation: 23rd January 2023, List of Stakeholders as on 24th March 2023 Name of Corporate Debtor: M/s LAVASA HOTEL LIMITED - In Liquidation Annexure -2

List of Unsecured Financial Creditors

_	No Sr
LAVASA CORPORATION LIMITED Hincon House, LBS Marg, Vikhroli (W), MUMBAI -400083	Name of Creditors
21-Oct-22	Details of Cl Date of Reciept
28,87,15,970	Details of Claim Received Date of Amount Reciept Claimed
28,87,15,970 28,87,15,970	Amt of Claim Admitted
Inter Company Deposit /Loans	Nature of Claim
AN	Details of Claim Admitted Amt Covered by Gurantee
67.22%	% of share in Amt of total amount Contingen of claims Claim admitted
Z _E	Amt of Contingent Claim
1,40,00,000	% of share in Amt of Amt of any total amount Contingent mutual Dues, that of claims Claim may be set-off admitted
	Amount of Claim rejected
	Amt of Claim Under verification
Since Related Party - Voting Share in SCC -	Remarks, If any

